

DIVISION BENCH

O-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/619(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd July, 2021, 10:30 A.M

Name of the Company	M/S. DAKALIA BROTHERS PVT. LTD Vs. M/S. SARAF GLASS PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|--------------------------------|--------------------------|
| 1. | Mr. Saurav Jain, Advocate |] For Financial Creditor |
| 1. | Ms. Tanvi Luhariwala, Advocate |] For Corporate Debtor |
| 2. | Mr. Durgesh Jha, PCS |] |

ORDER

1. Ld. Counsel on both sides present.
2. One last opportunity is given to the Corporate Debtor to file reply within seven days, failing which, right to file reply shall stand closed.
3. List this matter on 01/09/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.